ORDER

The President is pleased to engage Shri Sutanu Chakraborty, Advocate as Senior Counsel Group-II for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Calcutta at Kolkata, as mentioned in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

### High Court of Calcutta at Kolkata
#### Senior Counsel Group - II

<table>
<thead>
<tr>
<th>Name of Advocate (Shri)</th>
<th>Contact details</th>
<th>Enrollment Number</th>
</tr>
</thead>
</table>

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s OM No. 22(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab ‘Judicial Section’ and in the link ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to Hon’ble ML/J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sect.
2. The Registrar, Calcutta High Court, Kolkata (West Bengal).
3. The Incharge, Branch Secretariat Kolkata.
4. Shri Sutanu Chakraborty, Sr. Counsel Gr. – II as above.
5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab ‘Judicial Section’ in the link ‘List of empanelled Counsel’ for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dfa@nic.in